

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF [Name of Corporate person]

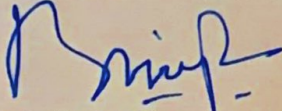
1.	NAME OF CORPORATE PERSON	ETISALAT SOFTWARE SOLUTIONS PVT LTD
2.	DATE OF INCORPORATION OF CORPORATE PERSON	13.03.2007
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC, Bangalore, Companies Act, 1956
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200KA2007PTC042080
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	4 TH Floor, Vakil Square, 56/3, Bannerghatta Road, New Gurappana Palya, Bangalore - 560029
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	24.10.2019
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Balady Shekar Shetty, E98, 7 th A Cross, Manyata Residency, Nagavara, Bangalore – 560 045. bss.balady@gmail.com Mobile No. 93424 82570 IBBI/IPA-002/IP-N00213/2017-18/10665
8.	LAST DATE FOR SUBMISSION OF CLAIMS	23.11.2019

Notice is hereby given that the Etisalat Software Solutions Pvt Ltd has commenced voluntary liquidation on 24th October, 2019.

The stakeholders of Etisalat Software Solutions Pvt Ltd are hereby called upon to submit a proof of their claims, on or before 23rd November, 2019, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



(Balady Shekar Shetty)

Name and Signature of the Liquidator

Date: 26.10.2019

Place: Bangalore

